

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1229
(To be answered on the 27th July 2023)**

AIR FARE FOR LEAVE TRAVEL CONCESSION

1229. SHRI M. SELVARAJ

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Union Government is aware of the fact that the air fare for LTC (Leave Travel Concession) tickets utilised by eligible Government employees is so high and more than double the ordinary fares in all airlines; and

(b) if so, the details thereof and the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) At present, scheduled domestic airlines are not selling flight tickets under LTC category. In 2022, Department of Personnel and Training has instructed that in all cases of air travel in respect of LTC, air tickets shall be purchased only from the three Authorised Travel Agents (ATAs).

(b) Does not arise in view of reply given in (a) above.
